

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Assigning of the Additional Charge of the Court of Fast Track Court (POCSO Cases), Jammu

ORDER

No: 1153 of 2023/RG

Dated: 30/09/2023

In the interest of administration and in view of the retirement on superannuation of Sh. Som Lal, Presiding Officer, Fast Track Court (POCSO Cases) Jammu on 30.09.2023, the additional charge of the Court of Fast Track Court (POCSO Cases) ^{Jammu} is hereby assigned to the Fast Track Court, Jammu, till such time, the post is filled up on regular basis.

By Order.

[Signature]
30.09.23

**(Shahzad Azeem)
Registrar General**

No: 45177-88/RG/GS

Dated: 30/09/2023

Copy to above forwarded to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan, Hon'ble Administrative Judge, District Jammu.
.....for information of their Lordship's.
3. Pr. District and Sessions Judge, Jammu.
4. Presiding Officer, Fast Track Court, Jammu.
5. Fast Track Court (POCSO Cases), Jammu.
6. Director Finance, High Court of J&K and Ladakh, for information and necessary action.
7. CPC-court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.
8. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh, for information and necessary action.
9. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
10. Order File.

[Signature]
30.09.23
Registrar General